

Most Immediate

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.) :**  
DELHI DISTRICT COURT  
TIS HAZARI COURTS,  
DELHI.

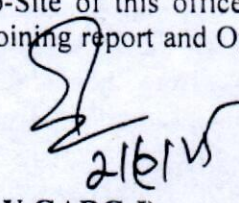
**Sub: Appointment of Administrative Officer (Judl.) at Level 11 (Pay Matrix of Seventh Pay Commission) in the office of the Principal District & Sessions Judge (HQs.), Delhi.**

No. <sup>28583-28663</sup>...../Admn.-I(S&P)/Admn. Officer/2025

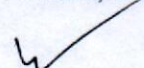
Dated : 02 JUN 2025

❖ Copy of Letter No.9982/E.3/Estt.II/DHC dated 30.05.2025 (diary no.1394-95 dated 31.05.2025), received from the Assistant Registrar (Estt.II), High Court of Delhi i.r.o. promotion of eight officials to the post of Admn. Officer (Judl.), is forwarded/endorsed to all concerned for information and necessary action:

1. The Registrar General, Hon'ble High Court of Delhi.
2. Ld. Principal District & Sessions Judges, West/East/ North-East/Shahdra/New Delhi/North-West/ North/South/South-East/South-West Districts, Delhi/New Delhi.
3. Ld. Pr. District & Sessions Judge-cum-Spl. Judge (PC Act.) (CBI), Rouse Avenue, New Delhi.
4. Office of the Principal Judge (HQs.), Family Courts, Dwarka, New Delhi.
5. The HOO/DDO, Accounts Branch, Central/West/East/ North-East/Shahdra/New Delhi/North-West/ North/South/South-East/South-West Districts, Delhi/New Delhi.
6. Concerned Pay & Accounts Office (*through concerned Accounts Branch*), Central/West/East/ North-East/Shahdra/New Delhi/North-West/ North/South/South-East/ South-West Districts, Delhi/New Delhi.
7. Branch In-Charge, LAYERS, THC, Delhi to upload this order on LAYERS.
8. Branch In-Charge, Website Committee, THC, Delhi to upload this order on the web-site.
9. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this order from LAYERS or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./ Admn.II(HQs)/2025 dated 20/01/2025.
10. Officers concerned to access this order from the LAYERS or Web-Site of this office and assume the charge of the promotional post at the earliest and submit joining report and Option Form to the concerned Accounts Branch, Delhi/New Delhi.

  
(SANJAY GARG-I)

Principal District & Sessions Judge (HQ),  
Tis Hazari Courts, Delhi.



**HIGH COURT OF DELHI: NEW DELHI**  
**(ESTABLISHMENT-II BRANCH)**

**CONFIDENTIAL**  
**MOST IMMEDIATE**  
**Through Special Messenger**

No. 9982/E.3/Estt.II/DHC  
Dated: 30.05.2025

From

The Registrar General  
High Court of Delhi  
New Delhi.

To

The Principal District & Sessions Judge (HQs)  
Tis Hazari Courts  
Delhi.

Sub: Appointment of the Senior Administrative Officer (Judl.) at the Level 12 (Pay Matrix of Seventh Pay Commission) and Administrative Officer (Judl.) at Level 11 (Pay Matrix of Seventh Pay Commission) in the office of the Principal District & Sessions Judge (HQs), Delhi.

Sir,

I am directed to refer to your letter No. 931/Recruitment Cell/2025 dated 20.05.2025 and to inform you that this Court has accepted the recommendation of the Recommendation Committee dated 19.05.2025 in respect of promotion of Ms. Simmi Malhotra/Kapoor, Administrative Officer (Judl.) to the post of Senior Administrative Officer (Judl.) at the Level 12 (Pay Matrix of Seventh Pay Commission).

I am further directed to refer to your letter No. 488/Recruitment Cell/2025 dated 18.03.2025 and to inform you that this Court has also accepted the recommendations of the Recommendation Committee dated 17.03.2025 in respect of promotion of the following officials to the post of Administrative Officer (Judl.) at the Level 11 (Pay Matrix of Seventh Pay Commission):-

Sl. No.	Name & Designation of the Official
1.	Ms. Santosh Chabra, SPA
2.	Ms. Savita Bajaj, SPA
3.	Ms. Meenakshi Chopra, SPA
4.	Sh. Sanjay Ambavat, SPA
5.	Sh. Rajendra Kumar, SJA
6.	Sh. Chander Hass Ambavat, SJA
7.	Sh. Devender Pal Singh Kohli, SJA
8.	Sh. Vinod Kumar Gosain, SPA

All the above promotions will be on officiating basis in accordance with Rules and will be effective from the date when the aforesaid Officers assume charge of their respective posts. The aforesaid promotions are also subject to the final outcome of decision in W.P.(C) 1167/2019 titled "Amar Singh Mewati Vs. High Court of Delhi & Ors." and W.P(C) No. 3687/2006 titled "M.C Mittal Vs. District & Sessions Judge & Ors".

Accordingly, I request you to kindly take further necessary action in the matter in terms of the above decision and also send copies of the joining reports of aforesaid appointed Officers to this Court.

Yours sincerely,

(P.S. Tariyal)  
Assistant Registrar (Estt.II)  
For Registrar General

OSC (Admn. I)  
OSC (Recr. Cell)  
A. D. S. (HQs)

Lal Chand  
B. R. Singh